

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-112

IA 3527/2020

In

IB-2875(ND)/2019

IN THE MATTER OF:

Confectmanagement Solutions Pvt. Ltd
Vs.

M/s Earth Water Ltd.

...OPERATIONAL CREDITOR

.... RESPONDENT

SECTION

U/s 9 IBC code 2018

Order delivered on 09.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Rajat Chaudhary, Mr. Gautam Singhal, Advocates
For the Respondent/CD : Mr. RK Gupta, Ms. Swaralipi Deb Roy, Advocates
For the Intervener :

ORDER

IA No.3527/2020 filed in IB-2875/ND/2019 :

This I.A. seems to have been disposed of earlier, therefore, the same stands closed.

- Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

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In IB-2875/ND/2019 :

Counsels for both sides are present. Reply has been filed. The Counsel for the Operational Creditor is directed to file Rejoinder within two weeks.

List the matter on 18.12.2020.

-Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit